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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00592/2018

Wednesday, this the 26th day of June, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Sreelakshmy.S., D/o.K.C.Sundaran,
Residing at Mukunda Keerthanam,
Near Sreekrishna Temple, Kunnathurmedu, Palakkad – 678 013.Applicant

(By Advocate Mr.Nidhi Balachandran)

v e r s u s

1. Union of India represented by Secretary to Government,
Department of Labour & Employment,
Government of India, New Delhi – 01.
2. The Employees State Insurance Corporation
represented by its Regional Director, Regional Office,
North Swaraj Round, Thrissur – 20.Respondents

(By Advocate Mr.T.V.Ajayakumar)

This application having been heard on 26th June 2019, the Tribunal on the same day delivered the following :

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, none present on the side of the applicant. It is seen that for the last few sittings also the applicant was not represented. The applicant's name was called thrice. Absent. The O.A is dismissed for non-prosecution. No costs.

(Dated this the 26th day of June 2019)

**ASHISH KALIA
JUDICIAL MEMBER
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**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

List of Annexures in O.A.No.180/00592/2018

1. **Annexure A-1** – A copy of the relevant page of the notification issued by the 2nd respondent evidencing that there exist 204 vacancies of UDC.
2. **Annexure A-2** – A copy of the list of candidates shortlisted for Computer Skill Test for the post of Upper Division Clerk for Kerala Region (No.54.A.12/16/1/2015.Admn.) dated 28.3.2017.
3. **Annexure A-3** – A copy of the list of qualified hands published by the 2nd respondent.
4. **Annexure A-4** – A copy of the relevant page of the notification No.B-16/16/1/2013-E-II dated 8.4.2016 issued by the Head Quarters Office of the Employees State Insurance Corporation.
5. **Annexure A-5** – A copy of the RTI application and reply received from the 2nd respondent.
6. **Annexure A-6** – A copy of the application filed before the 2nd respondent under Right to Information.
7. **Annexure A-7** – A copy of the notification issued by the 2nd respondent for filling up the existing 61 vacancies of UDC.
